

DIVISION BENCH

ITEM NO.160

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.398/2020, IA NO.663/2023 & IA NO.664/2023
IN CP (IB) NO.470/ALD/2019**

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDIAN INSTITUTE OF EDUCATORS PVT LTD V/S NEELKANTH SURGICAL INDUSTRIES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:
NONE : *For the Applicant/ RP in all IAs*

ORDER

None present for the parties.

In the interest of justice, the matter is adjourned for 20th March, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th February, 2024

*Kavya Prakash Srivastava
(Stenographer)*